

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:2603
ANSWERED ON:04.12.2002
IMPLEMENTATION OF CENTRAL PROJECTS
A. VENKATESH NAIK;SUBODH MOHITE;V. VETRISELVAN

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government have any proposal to amend the Land Acquisition Act as part of a package to expedite the implementation of Central sector projects;
- (b) if so, the details thereof;
- (c) whether the Government have proposed to standardise the rehabilitation package at par throughout the country;
- (d) if so, the details thereof;
- (e) whether the Government are offering fiscal incentives for timely completion of projects;
- (f) if so, the details thereof;
- (g) whether Government are also considering to set up a standing committee to resolve the bottlenecks in completion of the projects; and
- (h) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL)

(a)&(b) The Ministry of Rural Development has taken steps to amend the Land Acquisition Act, 1894 with a view to simplifying and streamlining the existing procedure, speeding up the acquisition to avoid cost escalation, providing for liberal compensation, ensuring the transparency and finality of the award and reducing litigation.

(c)&(d) No, sir. The Ministry of Rural Development has, however, done the ground work for a legislation on the Resettlement & Rehabilitation of Project Affected Persons applicable to large projects. Some of the States have their own legislation on the subject. Hence, there is no proposal to standardise the rehabilitation package.

(e) No, sir.

(f) The question does not arise.

(g)&(h) In respect of projects implemented by the Ministry departmentally, there is a system of Empowered Committees to resolve bottlenecks in completion of projects. The bottlenecks in the implementation of the projects of the Central Public Sector Enterprises are to be resolved through the mechanism of Quarterly Performance Review by the administrative Ministry.